Supplementary Cause List Sr. No.1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-LPA No.2/2020

EMG-CM No.4/2020 (Through Video Conferencing from Jammu)

Rakesh Kumar Choudhary

.....Appellant

Through :- Mr. Vikram Sharma, Advocate (On Video Conferencing from High Court at Jammu)

> Mr. Sunil Sethi, Sr. Advocate with Mr. Ravi Abrol, Advocate (on Video Conference from his residence at Jammu)

V/s

Union Territory of J&K and Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu) EMG-LPA no.5/2020 EMG-CM no.13/2020 (for interim relief) (Through Video Conferencing)

Chaman Lal

Through :- Mr. P. N. Raina, Sr. Advocate with Mr. J. A. Hamal, Advocate (On Video Conferencing from High Court at Jammu)

V/s

State of J&K (Now Union Territory of J&K) & Others

.....Respondent(s)

.....Appellants

Through :- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu)

> EMG-LPA No.41-A/2020 EMG-CM No.9/2020 (Through Video Conferencing from Srinagar)

> >Appellant

M/s Usman Construction and others	
Throu _s V/s	gh :- Mr. Altaf Naik, Senior Advocate (On Video Conferencing from High Court at Srinagar)
Union Territory of J&K and OthersRespondent(s)	
Through	gh :- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu)
	EMG-LPA No.50-A/2020 in OWP no.477/2019 EMG-CM No.10-A/2020 (Through Video Conferencing from Srinagar)
M/s Mohammad Ashore and others	Appellant
Throu _s V/s	gh :- None.
Commissioner/Secretary to Government and AnotherRespondent(s) Through :- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu) EMG-LPA no.54-A/2020 EMG-CM no.13-A/2020 (Through Video Conferencing from Srinagar)	
Mohammad Farooq Lone & Others	Appellants
Throu; V/s	gh :- None.
Union Territory of J&K & Others	
	Respondent(s)
Through	gh :- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu)
	EMG-LPA no. 7/2020 EMG-CM no.16/2020 (Through Video Conferencing from Jammu)
Nagar Singh	Appellants

Through :- Mr. Abhinav Sharma, Advocate

(On video conference from his office at Jammu)

V/s

Union Territory of J&K & Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu)

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 05.06.2020

EMG-LPA Nos.2, 5,7, 41-A, 50-A, 54-A & 64/2020

1. We have heard Mr. Sunil Sethi, intervener in EMG- LPA No. 2/2020.

2. List for submissions of Mr. F. A. Natnoo, AAG for the official

respondents on 8th June 2020 at 11.30 A.M.

(SANJAY DHAR) JUDGE

(GITA MITTAL) CHIEF JUSTICE

Jammu 05.06.2020 Raj Kumar